

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**DHARITRIMAA URJA PRIVATE LIMITED REGISTERED OFFICE AT DELHI**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>DHARITRIMAA URJA PRIVATE LIMITED</b> (CIN) U10100DL2011PTC213669
2.	Address of the registered office	Registered Office: Plot No. 25, DSIIDC SHED, SCHEME-II, BASEMENT, OKHLA INDUSTRIAL AREA, PHASE-II New Delhi DL 110020 IN
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Corporate Debtor has only Securities or Financial Assets.
5.	Installed capacity of main products	The company was primarily into Mining and agglomeration of hard coal including under-ground or open-cut mining of anthracite, bituminous or other hard coal; cleaning, sizing, pulverizing and other operations to improve the quality; operations to recover hard coal from culm banks; manufacture of briquettes or other solid fuels consisting chiefly of hard coal and in-situ gasification of coal. Installed capacity data is not available.
6.	Quantity and value of main products in last financial year	Non- current Assets (2021-2022) – Rs 8709 Lakhs Current Assets (2021-2022) – Rs 1039 Lakhs  Non- current Assets (2020-2021) –Rs 8661 Lakhs Current Assets (2020-2021) – Rs 1455 Lakhs
7.	Number of employees/ workmen	No Employees as per the records
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	1. Link of Financial Statements for the FY 2020-2021 & FY 2021-2022 <a href="https://drive.google.com/drive/folders/121sBuVMnn642r14sA3u94DXGjVRUs2Pv?usp=drive_link">https://drive.google.com/drive/folders/121sBuVMnn642r14sA3u94DXGjVRUs2Pv?usp=drive_link</a>  2. Link of Lists of creditors <a href="https://drive.google.com/drive/folders/121sBuVMnn642r14sA3u94DXGjVRUs2Pv?usp=drive_link">https://drive.google.com/drive/folders/121sBuVMnn642r14sA3u94DXGjVRUs2Pv?usp=drive_link</a>  3. Last date of issue of final list of prospective resolution applicants- 22 <sup>nd</sup> September 2023 (Friday)  4. Last date for submission of resolution plan- 25 <sup>th</sup> October 2023 (Wednesday)  Others details can be requested to RP at Email ID: <a href="mailto:dharithrimaa.cirp@gmail.com">dharithrimaa.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum eligibility for Resolution Applicant(s) to approach the Resolution Professional of the Company is:

		<p>Minimum tangible net worth of <b>INR 2.5 Crores</b> as on March 31, 2022 (Private/ Public Limited Company, Partnership Firm, LLP, and Body Corporate).  Special Purpose Vehicle (SPV) (may be newly created entity as well) formed exclusively for buying/acquisition.  Assets Under Management (AUM) of at least <b>INR 20 Crores</b> as on March 31, 2022 {For FIIs/FIs/AIFs/NBFCs/ etc. (other than ARCs)}  Assets Under Management (AUM) for ARCs as per RBI Guidelines.</p> <p>For obtaining complete details please mail at <a href="mailto:dharitrimaa.cirp@gmail.com">dharitrimaa.cirp@gmail.com</a></p>
10.	Last date for receipt of expression of interest	28 <sup>th</sup> August 2023 (Monday)
11.	Date of issue of provisional list of prospective resolution applicants	08 <sup>th</sup> September 2023 (Friday)
12.	Last date for submission of objections to provisional list	13 <sup>th</sup> September 2023 (Wednesday)
13.	Process email id to submit EOI	<a href="mailto:dharitrimaa.cirp@gmail.com">dharitrimaa.cirp@gmail.com</a>

**RAKESH MISHRA**  
(Insolvent Professional)  
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B 403, Rosewood Apartments,  
Mayur Vihar, Phase 1 Extn, Delhi-110091



**Date: 13<sup>th</sup> August 2023**  
**Place: Delhi**

**Rakesh Mishra**  
**Resolution Professional**  
**DHARITRIMAA URJA PRIVATE LIMITED**  
**Registration No: IBBI/PA-001/IP-P-01676/2019-2020/12719**  
**AFA valid till 24/01/2024**  
**Address: B - 403, Rosewood Apartments, Mayur Vihar, Phase 1 Extn.,**  
**New Delhi, National Capital Territory of Delhi -110091**